

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 260 of 2020

IN THE MATTER OF:

Punjab National Bank

...Appellant

Versus

Mittal Corp Ltd.

...Respondent

Present:

For Appellant: Mr. Piyush Beriwal and Mr. Ankit Raj, Advocates

For Respondent: Ms. Anju Jain and Mr. Hitesh Sachar, Advocates

O R D E R

(Virtual Mode)

27.07.2020 Parties have filed their Written Submissions.

List this Appeal as 'For Hearing' on **31st July, 2020**.

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**